

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.21 of 2011 & 22 of 2011

Dated: 18th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

Appeal No. 21 of 2011

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Vs.
G.E.R.C. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms.Swapna Seshadri
Mr. P.J. Jani Rep. of the appellant
Counsel for the Respondent (s) : Mr. Amit Kapur
Ms. Sugandha Somany
Mr. Gaurav Mathur
Mr. A. Chatterjee for R-2

Appeal No. 22 of 2011

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Vs.
G.E.R.C. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Mr. P.J. Jani Rep. of the appellant
Counsel for the Respondent (s) : Mr. Anurag Sharma

ORDER

Heard learned Counsel for the Appellant.+ Post the matter for further hearing on **27.07.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK

